

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1929
ANSWERED ON:19.08.2013
INCREASING AGE LIMIT FOR EMPLOYMENT
Virendra Kumar Shri

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the age limit of most of the unemployed youth, registered in the Employment Exchanges, has exceeded the prescribed maximum age;
- (b) if so, whether the Government would consider to increase the prescribed age limit so as to provide employment opportunity to them;
- (c) if so, the increase in maximum age limit proposed by the Government and the time by which it is likely to be implemented; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) to (d) All resident citizen of India who are above the age of 14 years are eligible for registration in the Employment Exchanges in the country for employment assistance. There is no maximum age prescribed for registration in the Employment Exchanges.